

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 449  
TO BE ANSWERED ON 4<sup>th</sup> FEBRUARY, 2020**

**INTEGRATED MANAGEMENT OF PDS**

**449. KUMARI SHOBHA KARANDLAJE:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has launched a new central sector scheme namely Integrated Management of Public Distribution System, if so, the details thereof including the objectives;
- (b) whether the Government has introduced national portability of ration card holders to lift foodgrain from any fair price shops across the country, if so, the details thereof;
- (c) whether the Government has launched One Nation One Ration Card initiative on a pilot basis in a cluster of six States, if so, the details thereof and the time by which this facility will be implemented across the country;
- (d) the current status of the scheme and the difficulties being faced in implementing the scheme;
- (e) whether a format for standardized ration card has been prepared for issue of ration card under the National Food Security Act, if so, the details thereto; and
- (f) the number of beneficiaries covered so far against the target under the National Food Security Act (NFSA)?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI DANVE RAOSAHEB DADARAO)**

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(a) to (f): To sustain the reforms brought in by the scheme on 'End-to-End Computerization of Targeted Public Distribution System (TPDS) Operations' and to introduce new reforms, the Department in association with States/UTs is implementing another scheme namely "Integrated Management of Public Distribution System (IM-PDS)" w.e.f. April 2018. The main objective of the scheme is to introduce nation-wide portability of ration card holders under National Food Security Act, 2013 (NFSA), through 'One Nation One Ration Card' system. This system enables the migratory ration card holders/beneficiaries to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice in the country by using their existing/same ration card issued in their home State/UT after biometric/Aadhaar authentication on electronic Point of Sale (ePoS) devices installed at the FPSs. There is no need to print/issue new ration card for portability under One Nation One Ration Card plan.

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**Under this scheme, the facility of inter-State/national portability of ration card holders through 'One Nation One Ration Card' system was initially launched in two clusters of two adjoining States of Andhra Pradesh & Telangana and Gujarat & Maharashtra w.e.f. August 2019. Further, two more clusters of two adjoining States each of Haryana & Rajasthan and Karnataka & Kerala w.e.f. October 2019. However, the facility of national/inter-State portability under One Nation One Ration Card is now available in a single cluster of 12 States, covering about 40% of total NFSA population in the country. Further, integration of remaining States/UTs depends on the readiness of States/UTs to implement the same.**

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